

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:4577
ANSWERED ON:21.02.2014
KUMBH MELA AT NASHIK
Pratap Narayanrao Shri Sonawane

Will the Minister of FINANCE be pleased to state:

- (a) whether the State Government of Maharashtra has been requested to forward its concurrence for taking up various works for Kumbh Mela in 2015 at Nashik and if so, the details thereof and response of the State Government thereto;
- (b) whether the Government proposes to formulate any plan for development of certain historical tourist places along with provision of more infrastructural facilities before Kumbh Mela at Nashik-Trimbakeshwar; and
- (c) if so, the details thereof and present status of the same?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA)

(a) (b) & (c) Yes, Sir. State Government of Maharashtra was requested by the Planning Commission to forward its concurrence for taking up various works as per norms under One Time Additional Central Assistance (OTACA) during 2012-13 for Kumbh Mela, 2015 at Nashik. However, no response was received from the State Government. Planning Commission has recently received a proposal from the State Government for providing financial assistance of Rs. 2378.78 crore for Kumbh Mela at Nashik-Trimbakeshwar to be held during 2015-16, which is under consideration. Requests for providing financial assistance, including State specific needs for development of historical tourist places and infrastructural facilities, are considered at the time of finalization of the Annual Plan of the State keeping in view the inter-State and inter- sectoral plan priorities within overall Gross Budgetary Support.